

3/5

14/8/2006

Mr. J.K. Mishra, Adv. (Applicant)
Jodhpur District

Register put up in Court for
admission on 06/09/2006

[Signature]
REGISTRAR
C.A.T., JODHPUR

Admission
received
on 14/8/06
[Signature]
14/8

Date of Order

6/9/2006

Kishan Lal Meena Vs. UOI & Others., OA No. 170/2006

Mr. J.K. Mishra, Advocate, for the applicant.

Since the Misc. Application for condonation of delay (M.A. No. 80/2006) filed by the applicant has been dismissed today being time barred, the present O.A. stands dismissed accordingly.

[Signature]
(J.P. Shukla)
Adm. Member

[Signature]
(Kuldip Singh)
Vice Chairman

R/Copy
on 11/9/06
[Signature]

Under New
62 of Act
Dt 28/9/06
Recd Adv. ex
R/100 R/S
Per
27/10